

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 970/2021 IA 2219/2021 In C.P. (IB)/4167/MB/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Purohit Steel India Pvt Ltd
V/s
Anushka Mould and Dies Pvt Ltd

Section: 54(1) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.970/2021: -

Presence: -

Adv. Amruta Sawant Applicant (through VC).

List this matter on **21.08.2024**.

IA.No.2219/2021: -

Presence: -

Adv. Kanak Jani, Counsel, Mr. Vishesh Kalra Resolution Professional.

Wrongly on board as the same has already been disposed of vide order dated 15.05.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)